

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TESP/TCSA/NO. 148 / (MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Rabo India Securities Private Limited

SECTION OF THE COMPANIES ACT: S. 230-232 OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Tapan Deshpande	Advocates	<i>T. Deshpande</i>
2.	Priya Patwa	i/b Cyril Amar- chand Mangaldas. [Advocates for Petitioners]	<i>P. Patwa</i>

Common Order

CSP 147/230-232/NCLT/MB//MAH/2017

CSP 148/230-232/NCLT/MB//MAH/2017

At request of the parties, list this matter for hearing on 3.5.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)